

span>

**Title: New Delhi International Arbitration Centre (Amendment) Bill,  
2022**

**The Minister Of Law And Justice (Shri Kiren Rijiju):** Sir, I beg to move for leave to introduce a Bill to amend the New Delhi International Arbitration Centre Act, 2019.

**\*m02 माननीय सभापति:** प्रश्न यह है:

“कि नई दिल्ली अंतरराष्ट्रीय माध्यस्थम् केन्द्र अधिनियम, 2019 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

... (व्यवधान)

**SHRI KIREN RIJIJU :** Sir, I introduce the Bill.

---

-